

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/35/IB/2022

NAME OF THE PETITIONER : Annie Traders Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 10 Rule 7 of IBC 2016

ORDER

Ld. Counsel Mr. Ashlyn Christo for the Petitioner. Ld. Counsel Mr. K. Keshav for WS Industries.

In this case consequent to the last hearing, W.S Industries (India) Limited has filed the documents. The copy of the same is not available on record and also not served to the Petitioner. **Registry is directed** to make it available .

In this case, AOS has been filed on 27.02.2024.

The Applicant also filed additional documents on 12.02.2024. The copies of the same has not been served to the Respondents.

The Applicant is directed to serve all the copies of the Application and additional documents.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

List the Petition for hearing on **11.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk